

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 26th April, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Review Application No. 24/2019 IN Execution Application No. 01/2018 IN O. A. No. 410/2017	Punjab Dyers Association Vs. Ministry of Environment, Forest & Climate & Ors.	Mr. Ravinder Kumar Gupta, Adv. for Applicant
AFTER NOTICE			
2.	Execution Application No. 18/2019 IN Original Application No. 425/2018 (I.A. No. 296/2019)	Sanjay Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Daleep Dhyani, Adv. for UPPCB Mr. Sarvjit Pratap Singh, Adv. for CPCB
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 53/2018 (M.A. No. 139/2018)	Hukma Ram & Ors. Vs. The Member Secretary & Ors.	Mr. Sunil Joshi & Mr. Avin Chhangani, Advs. for Applicant Mr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan & RSPCB Mr. Arvind Soni, Adv. for R-3 to 5
4.	Original Application No. 726/2018 (M.A. No. 1632/2018)	Rupesh Pethe Vs. State of M.P. & Ors.	Mr. Gaurav Choudhary, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P. Mr. Deepkaran Dalal, Adv. Mr. Suryanaryana Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for MPPCB
FOR HEARING			
5.	M.A. No. 1126/2017 IN Original Application No. 35/2014 (T _{HC})	Ganpat Ram Mirdha Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti & Mr. Dhruv Sharma, Advs. for Applicant Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. Raj Kumar, Adv. for CPCB Mr. Ankit Anandraj Shah, Adv. for Stone Crushers
6.	Appeal No. 24/2018 (M.A. No. 274/2018) (Earlier Appeal (Diary) No. 582/2017 (SZ))	Sri C. Srinivasulu & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Advs. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Divyanshu Rai & Mr. Nikhil Nayyar, Advs. for TSPCB Mr. P. Venkat Reddy, Adv. for R-2 to 5 Mr. Dhananjay Baigel, Adv. for R-6 Mr. Sayooj Mohan Das M, Adv. for R-7

7.	Original Application No. 171/2018 (M.A. No. 1013/2018) (Earlier O.A. No. 11/2018 (EZ))	R. Sreedhar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Keshav Mohan, Adv. for MoEF Mr. Neeraj K. Gupta, Adv. for R-2 Ms. Madheemila Bhattacharjee, Adv. Mr. Avijit Roy, Adv. for Assam PCB Mr. Shuvodeep Roy, Adv. for State of Assam Mr. Anil Shrivastav, Adv. for State of Arunachal Pradesh
8.	Original Application No. 351/2018 WITH	Jharsuguda Banchao Samiti Vs. Ministry of Environment and Forests & Ors.	Mr. Purushottam Sharma Tripathi, Adv. for Applicant Mr. Satyalipsu Ray, Adv. for R-1 Mr. Manoranjan Parikar, Adv. for R-3 Mr. Shashank Bajpai, Adv. for R-4 Mr. Shlok Chandra, Adv. for CPCB Mr. Dhruv Mehta, Sr. Adv. with Mr. Sanjeeb Panigrahi, Adv. for R-6 Dr. Kedar Nath Tripathy, Adv.
9.	Original Application No. 608/2018	Prafulla Samantra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Sanjeeb Panigrahi, Adv. for R-1 Ms. Shashank Bajpai, Adv. for R-2 & 5 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Ms. Sharmila Upadhyay, Adv. for R-3 Mr. M. Paikar, Adv. for OSPCB
10.	Original Application No. 377/2018 (M.A. No. 863/2018)	Ayush Garg Vs. State of Himachal Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Manish Kumar, Adv. for State of Himachal Pradesh Mr. Divya Prakash Pande, Adv. for HPSPCB Mr. P. Naresh & Mr. Dhruv Gupta, Adv. for R-3 Mr. Venkatesh, Adv. for R-5
CASES AT SR. NO. 11 & 12 WILL BE TAKEN-UP ON 15.05.2019 FOR HEARING			
11.	Original Application No. 428/2018	Joginder & Ors. Vs. State of Haryana & Ors.	Ms. Preeti Singh, Adv. for Applicants Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3 Mr. Atul Dewan, Adv. for R-4 & 5
12.	Original Application No. 436/2018	Rashtriya Manvadhikar Sanrakshan Parishad Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 8 Mr. Abhishek Maratha, Adv. for R-9 Mr. Balendu Shekhar, Adv. for CPCB
CASE AT SR. NO. 13 WILL BE TAKEN-UP ON 11.07.2019 FOR HEARING			
13.	Appeal No. 02/2019 (I.A. No. 95/2019 & I.A. No. 143/2019)	R. Sreedhar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF & CC Ms. Neeha Nagpal, Adv. for R-2

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